

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.796 of 1987

(W.P. No.5465 of 1982)

Balbir Jain ..Vs.. Union of India & Another

Hon.S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

This Writ Petition No. 5465 of 1982 has been received on transfer from the High Court of Judicature at Allahabad to this Tribunal under Section 29 of the Administrative Tribunals Act XIII of 1985. This case relates to the purchase of a vehicle for which respondent No.2 is not allowing for the transfer of the said vehicle in another's name. We have no jurisdiction to decide this case. *As this is not a service matter & per govt. material Sec. 14 of Act* So the file of the petition be retransmitted to the Hon'ble High Court of Judicature at Allahabad.

*Sd.*  
Vice Chairman

*Sd.*  
Member (A)

Dated the 20th Aug., 1987

RKM

TRUE  
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*D.S. Dubey*  
(D. S. DUBEY) 27/8/87

SECTION OFFICER

Central Administrative Tribunal  
Allahabad.

